## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/411/ (IB)/2017

NAME OF THE PETITIONER(S)

: SRL ADVISORS LLP

NAME OF THE RESPONDENT(S)

: RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. T.K. Bharkar

Monica Chopda & Preethikaa · R.

COUNSEL FOR

PETITIONER

2. Agshish Jain Nunia Se. Cousal

Fee Sulana «Sulana Me. Asvirdh Pardian Couruls For Respondents

## **ORDER**

Counsels for both the parties are present. As per the consensus arrived between the parties for giving offer and counter without disclosing to each other, the offers have been submitted in closed covers to the Bench. The Petitioner has offered Rs.3,50,00,000/- while the Corporate Debtor offered Rs.69,38,538/-. Counsels are directed to seek instructions from their clients for making compromise/settlement successful. Put up on 11.01.2018 at 10.30 A.M.

> -sd-MEMBER (JUDICIAL)

ghk